

Central Administrative Tribunal Lucknow Bench Lucknow

O.A. NO. 361/2008

Lucknow this, the 20th day of October, 2008

**HON'BLE MR. M. KANTHAIAH, MEMBER (J)
HON'BLE DR. A. K. MISHRA, MEMBER (A)**

Smt. Prafulla Manik, aged about 53 years, wife of Late Praveen Chand Manik, Resident of C-1/2, RDSO Colony, Manak Nagar, Lucknow.

Applicant.

By Advocate Sri S. P. Mishra.

Versus

1. Union of India through Director, Research Design and Standard Organization, Government of India, Ministry of Railway, Manak Nagar, Lucknow.
2. Divisional Engineers, Research Design and Standard Organization, Government of India, Ministry of Railway, Manak Nagar, Lucknow.
3. Assistant Divisional Engineer, Research Design and Standard Organization, Government of India, Ministry of Railway, Manak Nagar, Lucknow.
4. C.P.O. Research Design and Standard Organisation, Government of India, Ministry of Railway, Manak Nagar, Lucknow.

Respondents.

BY Advocate Sri N.K. Agarwal.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

Heard both sides.

2. Counsel for the respondents submits that authorities are prepared to accept the joining of the applicant but she has to complete the formalities before submitting joining report. The applicant counsel reports that his party is prepared to comply the said formalities.
3. In view of the above circumstances, the O.A. is disposed of with a direction to the applicant to submit joining report before the competent authority i.e. respondent No. 2 after completing all the formalities which she



is required for joining in the service within a period of 15 days from the date of supply of copy of this order. No costs.

Abhishek
Member (A)

Chandrasekhar
Member (J)

20.10.2008

v.